APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
1000000	FINAL ORDER		
	MISC ORDER		
	I.O. ORDER		
	NILL		
			Asstt. Registrar Excise Branch-DB
	EXCIS CESTA FROM	EXCISE APPEAL BRANC CESTAT, NEW DELHI-11 FROM 30.07.2018 To 03.08 APPEAL NO. ORDER NO. FINAL ORDER MISC ORDER I.O. ORDER	ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS FINAL ORDER LO. ORDER

S/NO.	WEELKY STATES EXCIS CESTA			
	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		900
1-2.	E/50872-50873/2017	FO/52759-52760/2018	10/08/2018	10/08/2018
		MISC ORDER		11/2
1.	E/COD/50476/2018 IN E/51277/2018	MO/50463/2018	30/07/2018	07/08/2018
				Asstt. Registrar Excise Branch-DE

		MNT FOR DESPATCE SE APPEAL BRANCH		
	CEST			
	FROM			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1.	E/50716/2018	FO/52610/2018	24/07/2018	24/08/2018
2.	E/51512/2015	FO/52618/2018	30/07/2018	24/08/2018
3.	E/50236/2017	FO/52622/2018	30/07/2018	24/08/2018
4.	E/50900/2018	FO/52624/2018	27/07/2018	24/08/2018
5.	E/51278/2018	FO/52625/2018	27/07/2018	24/08/2018
6-8.	E/51695-51697/2017	FO/52626-52628/2018	27/07/2018	24/08/2018
9.	E/53127/2016	FO/52631/2018	30/07/2018	24/08/2018
10-11.	E/54543/2014 & E/54739/2014	FO/52647-52648/2018	30/07/2018	24/08/2018
		MISC ORDER		
1.	E/ROM/50437/2018 IN E/50953/2015	MO/50448/2018	24/07/2018	24/08/2018
2.	E/ROM/50595/2018 IN E/53359/2014	MO/50449/2018	24/07/2018	24/08/2018
3.	E/ROM/50467/2018 IN E/50376/2017	MO/50450/2018	30/07/2018	24/08/2018
4.	E/COD/50479/2018 IN E/51301/2018	MO/50451/2018	26/07/2018	24/08/2018
				10
				Asstt. Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.